

(67)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.224 OF 2003

IN

O.A. No.3341 OF 2001

New Delhi, this the 22nd day of August, 2003

HON'BLE SHRI KULDIP SINGH, JUDICIAL MEMBER
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Shri Hari Shankar Kathuria,
Ex-Shop Superintendent, Northern Railway, Jodhpur,
Presently resident of 2/76, Shivaji Nagar,
Gurgaon, Haryana.Applicant
(By Advocate : Shri R.N. Singh)

Versus

1. Shri R.R. Jaruar,
Secretary, Ministry of Railways,
Rail Bhawan, New Delhi-110001.
2. Shri R.K. Singh,
The General Manager,
Northern Railway,
Baroda House, New Delhi.
3. Dr. D.K. Das,
Chief Medical Director,
Northern Railway,
Baroda House, New Delhi.
4. Shri D.K. Gulati,
W.A.O., Northern Railway Workshop,
Jodhpur, Rajasthan.Respondents
(By Advocate : Shri V.S.R. Krishna)

ORDER (ORAL)

Shri Kuldip Singh, Judicial Member :

Learned counsel of the respondents submits that a sanction has been received; a copy of which is placed on record, they would be issuing a cheque in this regard in due course.

2. In view of the above submission of Learned counsel of the respondents, we direct the cheque would be sent to the applicant within 15 days.
3. CP is accordingly disposed of. Notices issued to the respondents are discharged.

C.R. Upadhyaya

(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

Kuldip Singh

(KULDIP SINGH)
JUDICIAL MEMBER

/ravi/